

(DR. Y.K. ALAGH): (a) As on 31.3.96 there were 8 projects in the public sector which had time overrun of 60% and incurred only 5% or less of their latest approved cost.

(b) and (c) In February 1996, the Government accepted, in principle, the suggestions of the Group of Ministers on specific measures to cut delays in the implementation of central sector projects. One of the suggestions relates to weeding out/transferring to Joint/Private sector of the projects which are making slow progress in various sectors. Broad features of the proposal are that the projects which would be considered for weeding out/transfer are those on which expenditure incurred is 5% or less even after 60% of the gestation is over. List of projects would be drawn up keeping in view the resource crunch and other relevant factors such as the strategic importance of the project, constraints in land acquisition, change in government policies/market conditions, backward and forward linkage, etc. Ministries/Department have been asked to reprioritise their ongoing projects in the light of the decision of the Government.

(d) No project has been identified under Govt. decision of February, 1996, as yet.

**जम्मू और कश्मीर के आतंकवादियों को पाकिस्तान से मिलने वाली सहायता**

3826. श्री विजय कुमार मल्होत्रा: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) गत तीन वर्षों के दौरान वर्षवार जम्मू और कश्मीर में आतंकवादियों द्वारा सैन्य और अर्धसैनिक बलों के कितने कार्मिक तथा कितने नागरिक मारे गए;

(ख) क्या सरकार के पास इस बात का कोई सबूत है कि जम्मू और कश्मीर के आतंकवादियों को पाकिस्तान से सहायता मिल रही है; और

(ग) सरकार आतंकवाद को समाप्त करने के लिए क्या कदम उठा रही है?

कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय में राज्य मंत्री (श्री एस.आर. बालासुब्रह्मण्यन): (क) वर्ष 1993 और इसके बाद जम्मू और कश्मीर में आतंकवादी हिंसा में मारे गए सुरक्षा बलों के कार्मिकों और सिविलियनों की वर्ष-वार संख्या नीचे दर्शाई गई है:

वर्ष	सुरक्षा बल कार्मिक	सिविलियन
1993	195	1057
1994	198	1069
1995	234	1202
1996	106	1028
(31.8.1996 तक)		

(ख) यह सत्य है कि पाकिस्तान, जम्मू और कश्मीर में आतंकवाद को चलाने, उसे भड़काने और उसकी मदद करने में सक्रिय रूप से लिप्त रहा है।

(ग) राज्य में आतंकवाद को नियंत्रित करने के लिए संयुक्त और लगातार प्रयास किए जा रहे हैं इन प्रयासों में सीमा/नियंत्रण रेखा पर सतर्कता बढ़ाना, उग्रवादियों को बाहर खदेड़ने के लिए लगातार अभियान चलाना, आसूचना तंत्र को निरंतर सुचारू और सक्रिय बनाना, सुपेध और संवेदनशील क्षेत्रों में पिकेट और गश्त इत्यादि लगाना, शामिल है।

#### World Bank Assistance for Slum Improvement

3827. SHRI LACHHMAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether World Bank has any scheme for financial assistance to States for slum improvement;

(b) if so, the details thereof;

(c) whether any amount has been sanctioned to Punjab, Haryana and Uttar Pradesh for slum improvement; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT. (DR. U. VENKATESWARLU): (a) The World

Bank does not have any specific scheme for provision of financial assistance to States for slum improvement. However, under general urban sector project proposals, State Governments are free to propose slum improvement components in addition to other urban development components.

(b) In view of (a) above question does not arise.

(c) No, Sir.

(d) Does not arise.

#### **Supply of Gas to Assam Gas Cracker Project**

3828. SHRI PARAG CHALIHA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that launching of Assam Gas Cracker Project at Kattalguri has been stalled due to non-supply of 0.60 MMSCMD gas;

(b) if so, what are the reasons therefor; and

(c) by when the project is likely to be supplied the said gas?

#### **THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTRY OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES**

(DR. S. VENUGOPALACHARI): (a) to (c) The implementation of the Assam Gas cracker project has been delayed as the project authorities have raised several issues relating to the project such as pricing of associated gas for additional one lakh TPA of ethylene, satisfactory arrangement regarding ownership and operation of the gas separation plant and supply of lean gas to the extent of 0.6 MMSCMD for captive power generation. Several meetings have been held with the project authorities and other agencies to resolve these issues.

#### **TA/DA to Central Government Employees Living in Peripheral Towns of Delhi**

3829. DR. D. MASTHAN: Will the PRIME MINISTER be pleased to state:

(a) whether TA/DA on tours is admissible to the Central Government employees under the rules from the place of residence being even in the peripheral towns situated within 8 kms of urban agglomeration;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) whether Government propose to issue orders to the effect that persons residing at places other than Faridabad would also be eligible for TA/DA?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SH. S.R. BALASUBRAMONIYAN): (a) to (d) Travelling Allowance/Daily Allowance is admissible to all Central Govt. employees for tours beyond 8 kms. from the duty point, irrespective of the fact whether their residence is situated within 8 kms. of urban agglomeration or not. Therefore, the question of issuing any further orders in this regard does not arise.

#### **Gas and Coal based Power Plants of NTPC**

3830. SHRIMATI JAYANTI PATNAIK: Will the PRIME MINISTER be pleased to state:

(a) the number of gas and coal based power plants set up by NTPC in the country and the capacity of each plant;

(b) whether NTPC proposes to set up any new power plants during 9th Five Year Plan;

(c) if so, the states where the new plants are proposed to be set up; and

(d) the details of the proposal of the NTPC in this regard?